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x: **Srinagar:**0194-2506063(May-Oct.)



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Subject:- Appointment of Smt. Shashi Juneja, Advocate as Additional Standing Counsel at New Delhi.

GOVERNMENT ORDER NO: 990 -LD (A) of 2019.
D A T E D: 05 - 03 - 2019.

Sanction is accorded to the appointment of Smt. Shashi Juneja, Advocate as Additional Standing Counsel at New Delhi on terms and conditions as envisaged in Government Order No. 2062-LD(A) of 2017 dated 08.06.2017.

Her remuneration/monthly retainership shall be drawn against the vacant position of Additional Advocate General till a post of Additional Standing Counsel at New Delhi is created.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 05 -03-2019.

NO: LD(A)2019/7

Copy to the:-

1. Learned Advocate General, J&K Jammu.
2. Commissioner/Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Jammu.
4. Director Information, J&K Jammu.
5. Director Litigation, Jammu/Kashmir.
6. Advocate on Record, Supreme Court of India, New Delhi.
7. All officers of the Department of Law, Justice and Parliamentary Affairs.
8. All concerned Law Officers for information.
9. Principal Private Secretary to Chief Secretary for information of the Chief Secretary.
10. Private Secretary to the Hon'ble Advisor Incharge, Law, Justice and Parliamentary Affairs for information of Hon'ble Advisor.
11. Administrative Officer, Advocate General's Office.
12. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
13. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
14. Government Order file.
15. Concerned file.

(Ashish Gupta)
Deputy Legal Remembrancer

(Signature)
5.3.2019